

**Payment of Saving Bank Deposits to  
Surviver(s) of Depositors**

304. SHRI F. H. MOHSIN : Will the Minister of FINANCE be pleased to state:

(a) whether there is no provision at present in the existing Banking Law/Regulations for appointment of a nominee by a Savings Bank Account holder for receipt of the balance at the credit of the depositor at the time of his death;

(b) whether various nationalised banks follow different procedures in making payment of the Savings Bank Deposits to the survivor(s) of the depositor and if so, the reasons for not laying down a uniform procedures for such payments in case the amount is less than Rs. 10,000 and above Rs. 10,000 and below Rs. 20,000;

(c) whether Government propose considering the expediency of making provision for such nominees in the case of Savings Bank Accounts maintained at the nationalised banks just as had been done in the case of Post Office Savings Bank Accounts; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes, Sir.

(b) to (d). The public sector banks have been advised that the Branch Managers and other appropriate level authorities in banks should be vested with adequate discretion for payment of balance in deceased accounts to survivors/claimants without production of legal representation but on the basis of due local enquiries and adequate indemnity. This is being generally followed by all the public sector banks. The requisite powers, however, have been delegated at different levels in each bank according to their respective administrative structure.

It is proposed to make a suitable provision in the existing laws to provide for nomination facilities to account holders in banks for which necessary legislation will be brought soon.

**Shifting of headquarters of Eastern Command of C.D.A. Patna to Gauhati**

305. PROF. MADHU DANDAVATE : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that there is a move to shift the headquarters of the Eastern Command of Controller of Defence Accounts located in Patna since 1944-45 to Gauhati;

(b) whether a memorandum has been received by the Finance Ministry on behalf of the employees and some MPs urging that the headquarters should not be shifted from Patna to Gauhati; and

(c) if so, the reaction of Government to the memorandum ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SWAISINGH SISODIA) : (a) No, Sir. However, an additional post of Controller of Defence Accounts at Gauhati has been created, who will function under Controller of Defence Accounts, Patna.

(b) and (c). Representations have been received relating to matters like distribution of work between CDA, Patna and CDA Gauhati, transfer of staff etc, which are under examination.

**Reorganisation of L.I.C.**

306. SHRI SUBHASH CHANDRA BOSE ALLURI : Will the Minister of FINANCE be pleased to state :

(a) whether Government are contemplating to reorganise the Life Insurance Corporation of India; and

(b) if so, by when the process is likely to be completed ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Government have already decided to reorganise the life insurance industry.

Necessary legislative proposals are being worked out and efforts are being made to complete the process early.

#### **Investigation into supply of Adulterated Fuel to Air India**

307. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the investigation into the supply of adulterated fuel to Air India Aircraft by the Indian Oil Corporation has been completed;

(b) if so, what are the findings; and

(c) what action has been taken by Government in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) and (c). The report is under consideration.

#### **Tourism Schemes for Backward Areas**

308. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government have decided to introduce tourism schemes for backward areas;

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSEED ALAM KHAN): (a) and (b). No specific tourist schemes have been formulated for backward areas. However, since majority of our tourist centres are located in semi-urban or backward areas, the development of facilities at these centres would serve the same purpose. Construction of forest lodges, development of recreational activities such as trekking and skiing in mountain areas, development of tourist complexes at selected archaeological centres of tourist

importance are some of the schemes being undertaken in the Central Sector during the Sixth Five Year Plan which would be located in remote/backward areas.

#### **Steps to meet influx of foreigners visiting India during Asiad**

309. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have taken adequate steps to meet the influx of foreigners visiting India particularly New Delhi at the time of Asiad 1982; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSEED ALAM KHAN): (a) Yes, Sir.

(b) The following steps have been taken to meet the influx of tourists to Delhi during Asiad 1982:—

(i) Besides the existing 36 hotels with 3941 rooms in Delhi on the approved list of the Department of Tourism 2196 additional rooms in 11 new hotels are expected to be commissioned in time for ASIAD 1982.

(ii) In addition, 527 rooms (1200 beds) will also be made available in Ashok Yatri Niwas for the budget tourists, both domestic and international.

(iii) The Delhi Tourism Development Corporation is identifying sufficient paying guest accommodation, besides setting up camping sites with tented accommodation, to meet the overflow of tourists unable to get hotel accommodation.

#### **Indian Jute Industry facing competition from Bangladesh**

310. SHRI SANAT KUMAR MANDAL: Will the Minister of COMMERCE be pleased to state:

(a) whether Bangladesh is entering the jute market in a big way to the detriment of India's jute industry; and